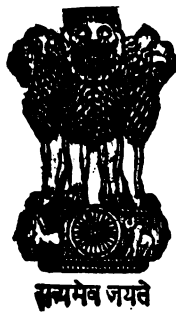


**COMMITTEE ON PRIVATE
MEMBERS' BILLS AND
RESOLUTIONS
(1954)**

EIGHTEENTH REPORT



**LOK SABHA SECRETARIAT
NEW DELHI
December, 1954**

0. 22

**MEMBERS OF THE COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS**

1. Shri M. Ananthasayanam Ayyangar—*Chairman*.
2. Shri Nemi Chandra Kasliwal.
3. Shri P. Natesan.
4. Shri Raghunath Singh.
5. Shri Nageshwar Prasad Sinha.
6. Shrimati Ammu Swaminadhan.
7. Shri Choithram Partabrai Gidwani.
8. Dr. Natabar Pandey.
9. Shri Tridib Kumar Chaudhuri.
10. Shri Ganesh Sadashiv Altekar.
11. Shri Goswamiraja Sahdeo Bharati.
12. Shri Narendra P. Nathwani.
13. Shri C. R. Basappa.
14. Shri B. H. Khardekar.
15. Shri T. B. Vittal Rao.

SECRETARIAT

1. Shri S. L. Shakhder—*Joint Secretary*.
2. Shri N. C. Nandi—*Deputy Secretary*.

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I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee, present on their behalf this their Eighteenth Report.

2. The Committee met on the 13th December, 1954, to consider the Resolutions set down in the List of Business for Friday, the 17th December, 1954.

3. The Members whose Resolutions had been included in the Agenda for the 17th December, 1954 were also invited to be present at the meeting and one of them attended the meeting.

4. The Committee having considered all aspects with respect to the Resolutions on the Agenda for the 17th December, 1954, recommend the following time-table:

- | | |
|--|---|
| (i) Resolution regarding Statutory Body to control and supervise Government industrial undertakings. | Out of the total time of 2 hours allotted to this Resolution 4 minutes were taken up on the 3rd December, 1954. The balance of 1 hour and 56 minutes may be completed on the 17th December, 1954. |
| (ii) Resolution regarding Department of Welfare for Scheduled Castes and Scheduled Tribes. | 1½ hours. |
| (iii) Resolution regarding Profits made by business concerns. | Shri U. R. Bogawat, the member giving notice of the Resolution, did not want any time to be allotted to this Resolution and accordingly no time was allotted to it. |
| (iv) Resolution regarding comprehensive Labour Legislation. | The allotment of 2 hours made to this Resolution by the Committee in their Sixteenth Report has already been agreed to by, the House on the 3rd December 1954. |

M. ANANTHASAYANAM AYYANGAR.

NEW DELHI;
The 14th December, 1954.

APPENDIX

Motion re: Adoption of the Eighteenth Report of Committee on Private Members' Bills and Resolutions.

The following motion was moved by Shri Ganesh Sadashiv Altekar and was adopted by the House on the 17th September, 1954:—

“That this House agrees with the Eighteenth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 15th December, 1954.”

[L. S. Deb. dated 17th December, 1954.]

(2)